

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

1. Counter by R-1 held
filed.

11. Rejoinder not held
to counter of R-
2 and 3.

111. ad 3 to 15.3.2001
for and

14.3.2001

1. Rejoinder to counter
of R-2 and 3 not
filed.

2. Counter not filed
by R-1

18/4/01

Bench

1. Rejoinder to counter
of R-2 and 3 not
filed.

2. Counter not filed
by R-1

17/6/01

Bench

1. Rejoinder filed - copy
not served on R-1

2. For perusal of memo
filed by R-1

1-8-01

Bench

12. 21.05.02.

Matter is adjourned to 09.07.02
alongwith OA. 342/200 and OA. 343/200.

Member (J).

13. 09.07.02.

put up before next available
Division Bench with OA. 342/00 and
OA. 343/00.

Member (J).

14. Dt. 30.1.04.

Call this matter
on 6.2.04.

Member (J)

Member (A)

6.2.04

As per order dated 6.2.04
passed in OA. 342/04 is disposed
of.

Vice-Chairman (J)

Vice-Chairman (A)